

ORISSA HIGH COURT**FILING REPORT AS ON :09/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0012841/2023	JITU PATEL VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	AMBABHONA /172 /2023 () //
2	BLAPL/0012842/2023	CHAKRU @ CHAKRADHAR SAHU VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	AMBABHONA /172 /2023 () //
3	BLAPL/0012843/2023	PREMSUKH SAMAD VS STATE OF ODISHA	ANITA DASH VS	PLANTSITE /293 /2019 () //
4	BLAPL/0012844/2023	SAJAN SAHOO VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /74 /2023 () //
5	BLAPL/0012845/2023	KHAGESWAR YADAV VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /50 /2022 () //
6	BLAPL/0012846/2023	SANTOSH SETHI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	G.R.P.S.,BERHAMPUR /109 /2023 () //
7	BLAPL/0012847/2023	KESHA @ KESHABA BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	K.NUAGAON /236 /2020 () //
8	BLAPL/0012848/2023	JAGANNATH SABAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	PADMAPUR /142 /2022 () //
9	BLAPL/0012849/2023	RAJA @ BIBEKANANDA SENAPATI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /442 /2023 () //
10	BLAPL/0012850/2023	L. SIBA REDDY VS STATE OF ODISHA	LAMBODOR ACHARI VS	BAIDYANATHPUR /319 /2023 () //
11	BLAPL/0012851/2023	PAPUN PRADHAN VS UNION OF INDIA (NCB)	CHANDANA MISHRA VS	NCB BHUBANESWAR /4 /2023 () //

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12	BLAPL/0012852/2023	SUKANTA KISAN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	MAHULPALI /73 /2023 () //
13	BLAPL/0012853/2023	KAU @ SADDAM USEN KHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KABISURYANAGAR (KODALA) /603 /2022 () //
14	BLAPL/0012854/2023	ASISH MOHANTY @ ASHIS VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	DELANGA /322 /2023 () //
15	BLAPL/0012855/2023	KULU @ KUMARESH NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	AIRPORT /286 /2023 () //
16	BLAPL/0012856/2023	BHARAT KUMAR SAHU VS STATE OF ODISHA	RABINDRA KUMAR DEO VS	/ /0 () //
17	BLAPL/0012857/2023	TRILOCHAN @ BUDHIA NAHAK @ NAYAK VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	CUTTACK SADAR /13 /2018 () //
18	BLAPL/0012858/2023	MAHAMMAD AJIB VS STATE OF ODISHA	PRANAB KUMAR DAS VS	M.V.79 /135 /2023 () //
19	BLAPL/0012859/2023	DUKHISHYAM DIGAL @ SUKHISHYAMA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /103 /2020 () //
20	BLAPL/0012860/2023	NIYAZ KHAN VS STATE OF ODISHA	RABINDRA KUMAR DEO VS	/ /0 () //
21	BLAPL/0012861/2023	SK. ALAMIN VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	CAPITAL P.S. /618 /2023 () //
22	BLAPL/0012862/2023	SUMANTA HALDER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
23	BLAPL/0012863/2023	AJIT DAKUA	DIBYAJYOTI SAHOO	/ /0

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		VS	VS	()
24	BLAPL/0012864/2023	STATE OF ODISHA RATNAKAR BEHERA	MANAS RANJAN BADAJENA	// BALANGA /191 /2022
		VS	VS	()
25	BLAPL/0012865/2023	STATE OF ODISHA BUDHIRAM SAI @MUNDA	SARAT KUMAR NAYAK	// JUMMURA /157 /2018
		VS	VS	()
26	BLAPL/0012866/2023	STATE OF ODISHA SUNIL CHATTAR	SUSIL KUMAR PATNAIK	// JHUMPURA /73 /2023
		VS	VS	()
27	BLAPL/0012867/2023	STATE OF ODISHA MD.ZUBER ANIS SAYYED	AMLAN SHAKTI PAUL	// BEGUNIA P.S. /198 /2021
		VS	VS	()
28	BLAPL/0012868/2023	STATE OF ODISHA ALI AJAM MALLIK	GYANA RANJAN DHAL	// KHANDAGIRI P.S. /222 /2023
		VS	VS	()
29	CMAPL/0000768/2023	STATE OF ODISHA JITENDRA KUMAR SAMAL	BIKASH MISHRA	// //
		VS	VS	()
30	CMAPL/0000769/2023	STATE OF ODISHA PRADEEP KUMAR KANHAR	ANIMA KUMARI DEI	// //
		VS	VS	()
31	CMP/0001408/2023	STATE OF ODISHA KESHABA CHANDRA SAHOO	PRASANTA KUMAR GIRI	// //
		VS	VS	()
32	CMP/0001409/2023	BIDYADHAR SAHOO GYANANJALI MISHRA	SUSANTA KUMAR BARAL	// //
		VS	VS	()
33	CMP/0001410/2023	CHANDRAKANTI SWAIN GOPAL KHANDELWALLA	DEBASIS TRIPATHY	// //
		VS	VS	()
34	CMP/0001411/2023	SUNIA KHANDELWALLA GANGADHAR BEHERA	RANJAN KUMAR NAYAK	// //
		VS	VS	()

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35	CMP/0001412/2023	JOGENDRA BEHERA MAMATA NAYAK VS	ABHILASH MISHRA VS	// // ()
36	CMP/0001413/2023	BUNDULI TANDI SAMDANI KHAN VS	BIJAY JENA VS	// // ()
37	CONTC/0008660/2023	GOLUM KUTUB RABBANI KHAN BALARAM KAR VS	adv. VS	// // ()
38	CONTC/0008661/2023	ASWATHY S., I.A.S. PRATAP KUMAR MISHRA VS	MANAS PATI VS	// // ()
39	CONTC/0008662/2023	ANU GARG, SECY., W.R. DEPT. NABA KRISHNA CHOUDHURY VS	MANAS PATI VS	// // ()
40	CONTC/0008663/2023	ANU GARG, SECY., W.R. DEPT. ANTARYAMI PRADHAN VS	ADV. VS	// // ()
41	CONTC/0008664/2023	NABA KRUSHNA JENA, SPECIAL LAND ACQUISITION OFFICER AND RRO, SUKINDA, JAJPUR BABITA DHIR VS	ADV. VS	// // ()
42	CONTC/0008665/2023	BHABANI SANKAR CHAYANI, I.A.S. ANEETA PANDA VS	ADV. VS	// // ()
43	CONTC/0008666/2023	SATYABRATA SAHU, I.A.S. BHARAT CHANDRA PADHAN VS	ADV. VS	// // ()
44	CONTC/0008667/2023	DR. MANAMOHAN PANDA, C.D.M. AND P.H.O., D.M.D., JHARSUGUDA AMRESH KUMAR NEGI VS	PRADEEP KUMAR MOHANTY VS	// // ()
45	CONTC/0008668/2023	ASWATHY S, I.A.S MANORANJAN SAHOO VS	ADV VS	// // ()
		ASWATHY S, I.A.S		//

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46	CONTC/0008669/2023	SURYANARAYAN SAHU VS ASWATHY S, I.A.S	PRADEEP KUMAR MOHANTY VS	// 0 //
47	CONTC/0008670/2023	SARBESWAR BARIK VS DEO RANJAN KUMAR SINGH, I.A.S	ADV VS	// 0 //
48	CONTC/0008671/2023	SUMITRA HATI VS BULBUL BEHERA, TAHASILDAR,BALIPATNA	ADV VS	// 0 //
49	CONTC/0008672/2023	GOPAL PRADHAN VS SHALINI PANDIT, COMNR., HEALTH AND FAMILY WELFARE, ODISHA, BBSR.	ADV. VS	// 0 //
50	CONTC/0008673/2023	SASMITA SAHU VS ASWATHY S, I.A.S	ADV VS	// 0 //
51	CONTC/0008674/2023	AKSHAYA KUMAR BAL VS BHABANI SHANKAR CHAYANI	ADV. VS	// 0 //
52	CONTC/0008675/2023	BIJAYA KUMAR PADHAN VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
53	CONTC/0008676/2023	LOKANATH MAJHI VS ARAVIND AGRAWAL, I.A.S	ADV VS	// 0 //
54	CONTC/0008677/2023	CHANDRAMANI SAHOO VS ARAVIND AGRAWAL,PRINCIPAL SECRETARY,HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
55	CONTC/0008678/2023	BIJAYALAXMI DAS VS ARAVIND AGRAWAL,PRINCIPAL SECRETARY,HIGHER EDUCATION DEPTT	SANDHYARANI PANI VS	// 0 //
56	CONTC/0008679/2023	MANJUSHREE DWIBEDY VS ARAVIND AGRAWAL,PRINCIPAL SECRETARY,HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
57	CONTC/0008680/2023	SUPRAVA MOHANTY	SANDHYARANI PANI	//

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		VS	VS	()
58	CONTC/0008681/2023	ARAVIND AGRAWAL, PRINCIPAL SECRETARY, HIGHER EDUCATION DEPTT.	ADV	//
		NITYANANDA ROUT	ADV	//
		VS	VS	()
59	CONTC/0008682/2023	ARVIND AGRAWAL, I.A.S		//
		DILIP KUMAR SAHOO	DR.PURUSOTTAM CHULI	//
		VS	VS	()
60	CONTC/0008683/2023	PROF. PRAVAT KUMAR ROUL, VICE CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR		
		AJAY KUMAR JENA	ADV	//
		VS	VS	()
61	CONTC/0008684/2023	CHAKRADHAR BEHERA, BLOCK EDUCATION OFFICER, MAHANGA		//
		BIJAYA KUMAR SUTAR	ADV	//
		VS	VS	()
62	CONTC/0008685/2023	PANCHANAN NAYAK, TAHASILDAR, PATTAMUNDAI		//
		RAMA CHANDRA DAS	ADV	//
		VS	VS	()
63	CONTC/0008686/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., DEPT. OF REVENUE AND DISASTER MANAGEMENT, BBSR		
		SUBASH CHANDRA GUIN	ADV	//
		VS	VS	()
64	CONTC/0008687/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., DEPT. OF REVENUE AND DISASTER MANAGEMENT		//
		RAMESH CHANDRA SINGH	ADV.	//
		VS	VS	()
65	CONTC/0008688/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., COMMNR CUM SECY., REVENUE AND DISASTER MANAGEMENT DEPT.		
		BIJAY KUMAR SATPATHY	ADV	//
		VS	VS	()
66	CONTC/0008689/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., DEPT. OF REVENUE AND DISASTER MANAGEMENT		//
		UMESH CHANDRA DASH	ADV.	//
		VS	VS	()
67	CONTC/0008690/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., COMMNR CUM SECY., REVENUE AND DISASTER MANAGEMENT DEPT.		
		AKHYA KUMAR DAS	ADV.	//
		VS	VS	()
68	CONTC/0008691/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., COMMNR CUM SECY., REVENUE AND DISASTER MANAGEMENT DEPT.		
		BANAMALI PRADHAN	MRUTYUNJAY PAGAL	//
		VS	VS	()

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69	CONTC/0008692/2023	ASWATHI S, I.A.S KASINATH PATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
70	CONTC/0008693/2023	ASWATHY S., I.A.S. BIJAYA KUMAR PRADHAN VS	MRUTYUNJAY PAGAL VS	// // ()
71	CONTC/0008694/2023	ASWATHI S., I.A.S. JITENDRA SAR VS	RAJENDRA KUMAR PRADHAN VS	// // ()
72	CONTC/0008695/2023	MIHIR KUMAR PANDA, I.P.S. BIRAKISHORE PANIGRAHI VS	ADV. VS	// // ()
73	CONTC/0008696/2023	PURNA CHANDRA MISHRA, PRESIDENT DIST. CONSUMER DISPUTE REDRESSAL COMMN., KANDHAMAL MANAS KUMAR DAS VS	ADV. VS	// // ()
74	CONTC/0008697/2023	MIHIR KUMAR PANDA, O.P.S. (S) TARINI PRASAD BOITEI VS	ADV. VS	// // ()
75	CONTC/0008698/2023	ASWATHY S., I.A.S. KUMUD CHANDRA DHURUA VS	ADV. VS	// // ()
76	CRLA/0001226/2023	ASWATHY S., I.A.S. BISMAYA KUMAR BEHERA @BITTU VS	SURENDRA MOHANTY VS	// // ()
77	CRLA/0001227/2023	STATE OF ODISHA NIRANJAN KARUA VS	PARTHA SARATHI DAS VS	// // ()
78	CRLMA/0000459/2023	STATE OF ODISHA BICHITRA NANDA MAHAPATRA VS	ADV VS	// // ()
79	CRLMC/0004991/2023	NABAKISHORE BEHERA NIKET KUMAR SINGH VS	BHASKAR CHANDRA PANDA VS	// // ()
		SASMITA RAY @ SINGH		//

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80	CRLMC/0004992/2023	SANATAN DIGAL VS STATE OF ODISHA	BHABANI SHANKAR DAS PARIDA VS	G.UDAYAGIRI /53 /2021 () //
81	CRLMC/0004993/2023	PANNALAL BANARJEE VS STATE OF ODISHA	DAMODAR PATRA VS	UDITNAGAR /244 /2002 () //
82	CRLMC/0004994/2023	SURATH CHANDRA MALLICK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	CUTTACK VIGILANCE /55 /2011 () //
83	CRLMC/0004995/2023	SAROJ DEHURY VS STATE OF ODISHA	BIDYADHAR PANDA VS	/ /0 () //
84	CRLMC/0004996/2023	M. RAJESH PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAIKIA /71 /2021 () //
85	CRLMC/0004997/2023	BASANTA TAJAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SUNDARGARH TOWN /91 /2023 () //
86	CRLMC/0004998/2023	CHINMAYA MALIK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAKHAPURA /7 /2023 () //
87	CRLMC/0004999/2023	KISHORE CHANDRA SAHU VS STATE OF ODISHA(VIG.)	SUSANTA KUMAR DASH VS	VIGILANCE PS (BERHAMPUR) /15 /2021 () //
88	CRLMP/0002210/2023	DIPAK KUMAR ROUT VS RENUBALA ROUT	DUSHMANTA SAHOO VS	/ /0 () //
89	CRLMP/0002211/2023	GTL INFRASTRUCTURE LTD., BBSR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 () //
90	CRLMP/0002212/2023	SIDHARTH PRASAD PARIDA VS NIRMALYA PARIDA	AMIT PRASAD BOSE VS	/ /0 () //
91	CRLMP/0002213/2023	SATYANANDA MALLICK	MANORANJAN DAS	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMP/0002214/2023	AMIT KUMAR PATRA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMP/0002215/2023	TUNA POLAI	SOUBHAGYA KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMP/0002216/2023	NIRANJAN PARIDA	PADMANAV BHUTIA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMP/0002217/2023	RASMI RANJAN MUDULI	JAYADEBA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMP/0002218/2023	NIHARKANTI MISHRA	BISWAMBAR MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMP/0002219/2023	PUSPALATA SINGH DEO	BISWAMBAR MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMP/0002220/2023	GIRIDHARI @ PRABHAKAR MALLICK	SAURAV TIBREWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMP/0002221/2023	LAXMIKANTA SATPATHY	HEMANTA KUMAR ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMP/0002222/2023	MOHAN VASANT BHAGAT	AMULYA RATNA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
101	CRLREV/0000606/2023	NIRMALA SHETH	SWARUP KUMAR PATNAIK	LALBAG /142 /2016
		VS	VS	()
		DEEPTI SHETH		//
102	CRLREV/0000607/2023	TAPAN JENA	MANAS KUMAR CHAND	BALIANTA P.S. /174 /2016
		VS	VS	()

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103	CRP/000040/2023	STATE OF ODISHA C. SATHYAN, M.D., HATSUN AGRO PRODUCT LTD.	SARITA PANDA	//
		VS	VS	0
104	FAO/0000501/2023	SUBRANSHU SEKHAR JADAB MANAGER, TP CELL, M/S. NATIONAL INSURANCE CO. LTD., BHUBANESHWAR	CHITRA MOHAPATRA	//
		VS	VS	0
105	ITA/000090/2023	HARAPRIYA PANI PRINCIPAL COMMISSIONER OF INCOME TAX-1, BHUBANESHWAR	KRANTI SATAPATHY, SR.S.C(I.T)	//
		VS	VS	0
106	ITA/000091/2023	SUNDEEP HARIDAS PRINCIPAL COMMISSIONER OF INCOME TAX-1, BHUBANESHWAR	KRANTI SATAPATHY, SR.S.C(I.T)	//
		VS	VS	0
107	MACA/0001090/2023	UTKAL MARINE PRIMARY FISH PRODUCTION AND MARKETING CO. OP. SOCIETY LTD., JAGATSINGHPUR DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD., BHUBANESHWAR	KUMAR MISHRA	//
		VS	VS	0
108	MACA/0001091/2023	PADMALAYA MISHRA RAJANI SAHOO	BISWAJIT MOHANTY	//
		VS	VS	0
109	MACA/0001092/2023	SAMBIT KUMAR NANDA MATAJI SAHOO	DEBASISH PATNAIK	//
		VS	VS	0
110	MACA/0001093/2023	GURUBARI KHATUA DIBYAJYOTI MOHAPATRA	B.N.SAMANTRAY	//
		VS	VS	0
111	MATA/0000391/2023	GADADHAR SWAIN SOMANATH PRADHAN	MITALEE JESTHI	//
		VS	VS	0
112	MATA/0000392/2023	MAMATA PRADHAN NAMITA RANI PANDA	BISWAMBAR MOHANTY	//
		VS	VS	0
113	RPFAM/0000385/2023	MANOJ KUMAR PANDA DHANU KHOSALA	TUKUNA KUMAR MISHRA	//
		VS	VS	0
		SANDHYA RANI KHOSALA		//

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114	RSA/0000474/2023	SANJU BEHERA VS NAMITA KUMARI PRADHAN	BISWA PRAKASH DHAL VS	// 0 //
115	RVWPET/0000435/2023	ODISHA PUBLIC SERVICE COMMN., CUTTACK VS TRILOCHAN DASH	BIBHU PRASAD TRIPATHY VS	// 0 //
116	RVWPET/0000436/2023	KHIRAMOHAN NAIK VS M/S. JINDAL INDIA THERMAL POWER LTD.	SUMITRA MOHANTY VS	// 0 //
117	TRP(C)/0000382/2023	N. SUNITA VS N. RAJESH	SANGRAM MISHRA VS	// 0 //
118	TRP(C)/0000383/2023	SUSMITA SAHOO VS SANATAN SATHUA	TUSHAR KANTI SATAPATHY VS	// 0 //
119	TRPCRL/0000105/2023	UMAKANTA DASH VS SWAGATIKA MOHAPATRA	BIJAYA KUMAR NAYAK (3) VS	NAYAGARH /167 /2022 0 //
120	TRPCRL/0000106/2023	DIBAKAR SETHY VS MITALI MADHUSMITA SETHY	BISWARANJAN MAHARATHA VS	/ /0 0 //
121	WA/0002770/2023	STATE OF ODISHA VS KUMAR SETHY	MANOJ KUMAR KHUNTIA,A.G.A VS	// 0 //
122	WA/0002771/2023	STATE OF ODISHA VS BHAGABAN SAHU	SHAKTI PRASAD PANDA, A.G.A. VS	// 0 //
123	WA/0002772/2023	STATE OF ODISHA VS BRUNDABAN PRADHAN	SHAKTI PRASAD PANDA, A.G.A. VS	// 0 //
124	WA/0002773/2023	STATE OF ODISHA VS SRINATH BARIK	DHANANJAYA MUND, A.G.A. VS	// 0 //
125	WA/0002774/2023	STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	//

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		VS	VS	0
126	WA/0002775/2023	LAXMI DAKUA STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	//
		VS	VS	0
127	WP(C)/0036841/2023	SIMANCHAL DAS PRIYAMBADA SETHY	PULAKESH MOHANTY	//
		VS	VS	0
128	WP(C)/0036842/2023	STATE OF ODISHA PRANATI MOHANTY	DEBENDRANATH MISRA	//
		VS	VS	0
129	WP(C)/0036843/2023	UNION OF INDIA B. ARUN PATRA	DIPTI RANJAN BHOKTA	//
		VS	VS	0
130	WP(C)/0036844/2023	SECY. TO HOUSING AND URBAN DEVELOPMENT DEPT. BBSR B. BARADA	DIPTI RANJAN BHOKTA	//
		VS	VS	0
131	WP(C)/0036845/2023	STATE OF ODISHA THE MANAGEMENT M/S. REETA JEWELERS, BBSR	SATYABRATA MOHANTY	//
		VS	VS	0
132	WP(C)/0036846/2023	PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR SANJAY KUMAR SAHU	PRASANTA KUMAR NANDA	//
		VS	VS	0
133	WP(C)/0036847/2023	STATE OF ODISHA SUSHANTA KUMAR SAHOO	PRASANTA KUMAR NANDA	//
		VS	VS	0
134	WP(C)/0036848/2023	STATE OF ODISHA SOUBHAGYA BEHERA	PRASANTA KUMAR NANDA	//
		VS	VS	0
135	WP(C)/0036849/2023	STATE OF ODISHA G. BIDESI RAO	PRASANTA KUMAR NANDA	//
		VS	VS	0
136	WP(C)/0036850/2023	STATE OF ODISHA M/S. SURYAPRAVA, BBSR	LALITENDU MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0036851/2023	THE DIRECTOR, INFORMATION AND PUBLIC RELATION DEPT., BBSR DEBENDRA MAHARANA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // ()
138	WP(C)/0036852/2023	MARRY BARTHA HORO VS UNION OF INDIA	ER DEBASHISHA HOTA VS	// // ()
139	WP(C)/0036853/2023	JAYDHAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// // ()
140	WP(C)/0036854/2023	SUSANTA KUMAR MALLICK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // ()
141	WP(C)/0036855/2023	MILLMAN MEMORIAL HIGH SCHOOL, KANDHAMAIPRATAP CHANDRA CHHINCHANI VS STATE OF ODISHA	VS	// // ()
142	WP(C)/0036856/2023	DHARANIDHAR TRIPATHY VS REGIONAL DIRECTOR, RBI, BBSR	SANTOSH KUMAR DWIVEDY VS	// // ()
143	WP(C)/0036857/2023	KABITA SWAIN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// // ()
144	WP(C)/0036858/2023	KUNI SWAIN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // ()
145	WP(C)/0036859/2023	BRAJA KISHORE MOHANTY VS COMMNR. CUM SECY. TO GOVT. OF ODISHA	LALIT NARAYAN PATTANAİK VS	// // ()
146	WP(C)/0036860/2023	PARAMANANDA PANDA VS STATE OF ODISHA	SURYAKANTA JENA VS	// // ()
147	WP(C)/0036861/2023	SHAIKH ABDUL SIDDIQUE VS STATE OF ODISHA	JAGABANDHU SAHU VS	// // ()

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0036862/2023	JAYANTI SA VS	BISWAJIT NAYAK VS	// 0
149	WP(C)/0036863/2023	ADDL. DISTRICT MAGISTRATE CUM COMPETENT AUTHORITY, SUNDARGARH ODISHA GRAMYA BANK, KASPA BRANCH, JAJPUR	AUROVINDA MOHANTY VS	// 0
150	WP(C)/0036864/2023	AMALABHA DAS VS	DEBENDRANATH MISRA VS	// 0
151	WP(C)/0036865/2023	UNION OF INDIA M/S.JAGANAATH RICE MILL VS	T.N.MURTY VS	// 0
152	WP(C)/0036866/2023	STATE OF ODISHA M/S KANAKESWARI RICE MILL VS	T.N.MURTY VS	// 0
153	WP(C)/0036867/2023	STATE OF ODISHA M/S. G.R.CONSTRUCTION, KALAHANDI VS	PRABODHA CHANDRA NAYAK VS	// 0
154	WP(C)/0036868/2023	STATE OF ODISHA PRAKASH CHANDRA MISHRA VS	MANAS PATI VS	// 0
155	WP(C)/0036869/2023	STATE OF ODISHA M/S. BHUBANESWARI MODERN RICE MILL,BHEJAHATA VS	ANURAYAN MURTY VS	// 0
156	WP(C)/0036870/2023	STATE OF ODISHA ANAND KUMAR DUNGUNG VS	MANAS PATI VS	// 0
157	WP(C)/0036871/2023	STATE OF ODISHA ODISHA GRAMYA BANK, KASPA BRANCH, JAJPUR VS	AUROVINDA MOHANTY VS	// 0
158	WP(C)/0036872/2023	THE COMMNR.-CUM-SECY., S AND ME DEPT., BBSR SARA KHAN VS	SUKANTA KUMAR NAYAK VS	// 0
159	WP(C)/0036873/2023	STATE OF ODISHA UDAYENDU MISHRA	SASWATI MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0036874/2023	BISWAJEET DEY	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0036875/2023	SUSANTA KUMAR DASH	BISWARANJAN PARAMGURU	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0036876/2023	MANOJ DASH	DAYANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0036877/2023	CHANDRA SEKHAR PARIDA	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0036878/2023	SOUMENDRA KUMAR DAS	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0036879/2023	JAYANTI MOHANTY	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0036880/2023	SASMITA PRADHAN	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0036881/2023	CHITARANJAN PATNAIK	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0036882/2023	SUBALA CHANDRA MUDULI	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0036883/2023	M/S. AVR INFRA TECH LTD. BOLANGIR	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0036884/2023	ODISHA GRAMYA BANK, KASPA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0036885/2023	THE COMMNR. CUM SECY., S AND ME DEPT., GOVT. OF ODISHA LAXMAN BEHERA VS STATE OF ODISHA	SAIBRATA RATH VS	// // 0 //
172	WP(C)/0036886/2023	SOUMENDRA KUMAR DASH VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
173	WP(C)/0036887/2023	BHAGIRATHA DAS VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
174	WP(C)/0036888/2023	CHANDRA SEKHAR MAJHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
175	WP(C)/0036889/2023	MANAS RANJAN JENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
176	WP(C)/0036890/2023	JYOTI RANJAN JENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
177	WP(C)/0036891/2023	TRIPUR PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
178	WP(C)/0036892/2023	NARAYAN SWAIN VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
179	WP(C)/0036893/2023	B. ASHOK KUMAR PATRO VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
180	WP(C)/0036894/2023	LAXMI TARAI VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
181	WP(C)/0036895/2023	BIBHOOTI BHOOSHAN PADHI VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0036896/2023	ISWAR BARIK VS CHIEF MANAGING DIRECTOR, MAHANADI COAL FIELD LTD., SAMBALPUR	SANJIB KUMAR BHANJADEO VS	// 0 //
183	WP(C)/0036897/2023	ARJUNA KUMAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
184	WP(C)/0036898/2023	CHANDRA SEKHAR TRIPATHY VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
185	WP(C)/0036899/2023	SUDAM CHANDRA BHOI VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
186	WP(C)/0036900/2023	GOKUL CHANDRA SETHMAJHI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
187	WP(C)/0036901/2023	SAMAR KETAN PRASAD VS STATE OF ODISHA	PARAMANANDA JYOTISH VS	// 0 //
188	WP(C)/0036902/2023	DUSASAN PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
189	WP(C)/0036903/2023	SUDHANSU SEKHAR MAJHI VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
190	WP(C)/0036904/2023	RANJIT SAMAL VS THE STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	// 0 //
191	WP(C)/0036905/2023	SHANTASEN PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
192	WP(C)/0036906/2023	AJAY AGRAWAL VS TAHASILDAR, SORO	DEVASHIS PANDA VS	// 0 //
193	WP(C)/0036907/2023	SITABATI BEHERA	ANIL KUMAR BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0036908/2023	GURA NAIK @ GORA NAIK	PARTHA SARATHI DAS	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0036909/2023	SUBRAT KUMAR MISHRA	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0036910/2023	GURU CHARAN NAIK	PARTHA SARATHI DAS	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0036911/2023	BHOLESWAR AMANTA	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0036912/2023	SANKARSANA NAIK	PARTHA SARATHI DAS	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0036913/2023	TANLU BARIK	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0036914/2023	DEBASIS SENDA	JAGAJIBAN PRADHAN	//
		VS	VS	0
		INDIAN OVERSEAS BANK, CHENNAI		//
201	WP(C)/0036915/2023	RABINDRA NAIK	PARTHA SARATHI DAS	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0036916/2023	MAMATA ACHARYA	JAGAJIBAN PRADHAN	//
		VS	VS	0
		BINODINI POTHAL		//
203	WP(C)/0036917/2023	BASUDEV NAIK	PARTHA SARATHI DAS	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0036918/2023	TUKUNA NAIK @ TUKU NAIK	PARTHA SARATHI DAS	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		STATE OF ODISHA		//
205	WP(C)/0036919/2023	M/S ARYANS INFRASTRUCTURE PVT. LTD., BBSR VS	ANAM CHARAN PANDA VS	// ()
		STATE OF ODISHA		//
206	WP(C)/0036920/2023	M/S ARYANS INFRASTRUCTURE PVT. LTD., BBSR VS	ANAM CHARAN PANDA VS	// ()
		STATE OF ODISHA		//
207	WP(C)/0036921/2023	NABAGHAN ROUT VS	RABI NARAYAN PANDA VS	// ()
		UNION OF INDIA		//
208	WP(C)/0036922/2023	M/S ARYANS INFRASTRUCTURE PVT. LTD., BBSR VS	ANAM CHARAN PANDA VS	// ()
		STATE OF ODISHA		//
209	WP(C)/0036923/2023	AKHAYA NAYAK VS	RABI NARAYAN PANDA VS	// ()
		UNION OF INDIA		//
210	WP(C)/0036924/2023	DR.AMIYA KUMAR MOHANTY VS	KRISHNA CHANDRA SAHU VS	// ()
		STATE OF ODISHA		//
211	WP(C)/0036925/2023	SURESH VS	GYANENDRA CHANDRA SWAIN VS	// ()
		MD AND CEO, HINDUJA LEYLAND FINANCE LTD., CHENNAI		//
212	WP(C)/0036926/2023	SUNITA MAJHI VS	AMIT KUMAR NATH VS	// ()
		PRABHASINI KHATUA		//
213	WP(C)/0036927/2023	PRABHAKAR MALLICK VS	AKSHAYA KUMAR PANDEY VS	// ()
		THE PRINCIPAL SECY. TO GOVT. OF ODISHA, BBSR		//
214	WP(C)/0036928/2023	DURGA CHARAN SWAIN VS	RAMESH CHANDRA OJHA VS	// ()
		STATE OF ODISHA		//
215	WP(C)/0036929/2023	BASUDEV MALBISHOYI VS	GYANARANJAN SETHI VS	// ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0036930/2023	PRATAP RUDRA SWAIN VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
217	WP(C)/0036931/2023	UDAYA NATH SAHU VS THE REGIONAL PROVIDENT FUND COMMNR., BBSR	JANAKI KANTA MAHAPATRA VS	// 0 //
218	WP(C)/0036932/2023	JYOTI PRAKASH CHAKRA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
219	WP(C)/0036933/2023	AYAN SCHOOL OF NURSING, PHULBANI VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
220	WP(C)/0036934/2023	SOUMYA RANJAN NAYAK VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
221	WP(C)/0036935/2023	SOHAM DAS VS UNION OF INDIA, NEW DELHI	SUBASH CH PANI VS	// 0 //
222	WP(C)/0036936/2023	SIMLIPAL SCHOOL OF NURSING, MAYURBHANJ VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
223	WP(C)/0036937/2023	MAHESWAR SETHI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
224	WP(C)/0036938/2023	AYAN SCHOOL OF NURSING, PHULBANI VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
225	WP(C)/0036939/2023	R.V.RAMA SHARMA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
226	WP(C)/0036940/2023	M/S SUSMITA COLD STORAGE P LTD., CUTTACK VS REGISTRAR OF COMPANIES ORISSA, CUTTACK	PRAMOD KUMAR SAHOO VS	// 0 //
227	WP(C)/0036941/2023	SURENDRA KUMAR HOTA	SAMEER KUMAR DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0036942/2023	RAMESH CHANDRA DANDASENA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0036943/2023	PRAVANJAN SWAIN	KARUNAKAR JENA	//
		VS	VS	0
		SUSRI SMITA ROUT		//
230	WP(C)/0036944/2023	JYOTSNARANI PANDA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0036945/2023	RAGHU BEER PANIGRAHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0036946/2023	SANTOSH KUMAR PADHY	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0036947/2023	LOHIT KUMAR MANGARAJ	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0036948/2023	RASMITA KUMARI SAHU	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0036949/2023	NISHAKARA SAHU	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0036950/2023	MINATI NAYAK	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0036951/2023	SWAGATIKA MOHAPATRO @ PADHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0036952/2023	MANOJ KUMAR SAHU	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0036953/2023	STATE OF ODISHA JYOSA RANI PANDA VS BRANCH MANAGER, SBI, BHADRAK	BIPIN KUMAR NAYAK VS	// // 0 //
240	WP(C)/0036954/2023	SUCHISMITA BHUYAN VS NIRMAL CHANDRA PARIMANIK	MANAS KUMAR CHAND VS	// 0 //
241	WP(C)/0036955/2023	KISHORE PAHADASINGH VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
242	WP(C)/0036956/2023	SADASHIVA NAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
243	WP(C)/0036957/2023	SNEHALATA PANDA VS STATE OF ODISHA	SANJIB RAY VS	// 0 //
244	WP(C)/0036958/2023	MANDIRA BASINI PATRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
245	WP(C)/0036959/2023	ALOK CHANDRA BARIK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
246	WP(C)/0036960/2023	FAKIR CHARAN BEHERA VS ADDL. CHIEF SECY. FOREST ENVIRONMENT AND CLIMATE CHANDGE DEPT. BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
247	WP(C)/0036961/2023	KUNI MUDULI VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
248	WP(C)/0036962/2023	THE MANAGER (CLAIMS), CHOLA MS GENERAL INSURANCE CO. LTD. BBSR VS TAPAN KUMAR BISHOYI	BRANJEE K. PATRA VS	// 0 //
249	WP(C)/0036963/2023	A. SRINIBAS RAO VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0036964/2023	GANESH PRASAD MISHRA VS UCO BANK, BALASORE	PRASANTA KUMAR JENA VS	// 0 //
251	WP(C)/0036965/2023	MADIRI SAILEJA VS AO, BANK OF BARODA, MALKANGIRI	RAJIB KUMAR SARANGI VS	// 0 //
252	WP(C)/0036966/2023	S. KIRAN KUMAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
253	WP(C)/0036967/2023	RANJAN KUMAR PADHI VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //
254	WP(C)/0036968/2023	DR. RAHUL GJ VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
255	WP(C)/0036969/2023	PUSPANJALI BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
256	WP(C)/0036970/2023	NIRANJAN SAHOO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
257	WP(C)/0036971/2023	BIBEKANANDA SAHOO VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //
258	WP(C)/0036972/2023	PARSURAM SETHI VS STATE OF ODISHA	Jyoti Ranjan Deo VS	// 0 //
259	WP(C)/0036973/2023	NAMITA DAS VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
260	WP(C)/0036974/2023	SARADA PRASAD DASH VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
261	WP(C)/0036975/2023	NARENDRA KUMAR PARIDA	SAIBRATA RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0036976/2023	SURYA KANT SAHU	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0036977/2023	M/S BHAGABAT INSTITUTE FOR MENTAL AND PHYSICAL REHABILITATION, BILASORE	JITENDRA KUMAR MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0036978/2023	SANTOSH KUMAR PRADHAN	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0036979/2023	HIMANSHU SEKHAR JENA	JITENDRA KUMAR MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0036980/2023	PREMANANDA SAHOO	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0036981/2023	SANTOSH KUMAR NAIR	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0036982/2023	CHANDRA SEKHARA SAHOO	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0036983/2023	KSHIROD KUMAR NAYAK	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0036984/2023	DURGAMADHABA SAHOO	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0036985/2023	KISHORE KUMAR KASHYAPRAY	MANAS RANJAN BADAJENA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0036986/2023	KAILASH CHARAN PATNAIK	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0036987/2023	STATE OF ODISHA M.DROPADI VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
274	WP(C)/0036988/2023	STATE OF ODISHA URMILA PRADHAN VS	SAIBRATA RATH VS	// // ()
275	WP(C)/0036989/2023	STATE OF ODISHA BANK OF BARODA, BBSR MAIN BRANCH VS	K.M.H.NIAMATI VS	// // ()
276	WP(C)/0036990/2023	COLLECTOR AND DM, PURI DHIRENDRA NATH SINGHA VS	DIPTENDU SUNDAR RAY VS	// // ()
277	WP(C)/0036991/2023	STATE OF ODISHA INDUREKHA PATI VS	SAIBRATA RATH VS	// // ()
278	WP(C)/0036992/2023	STATE OF ODISHA UPENDRA KUMAR SHAW VS	SANJIB KUMAR BHANJADEO VS	// // ()
279	WP(C)/0036993/2023	MANAGING DIRECTOR ORISSA, LIFT IRRIGATION CORP. LTD., BBSR SANJAY KUMAR MOHAPATRA VS	AJODHYA RANJAN DASH VS	// // ()
280	ABLAPL/0013123/2023	THE COMMISSIONER OF ENDOWMENT, BBSR ROHITA TANDI VS	KIRTAN DANG VS	// // ()
281	ABLAPL/0013124/2023	STATE OF ODISHA SUBODH KUMAR SAHU @ MINGU SAHU VS	KIRTAN DANG VS	// // ()
282	ABLAPL/0013125/2023	STATE OF ODISHA JAYANTA BISWAL VS	DIBAKAR BISWAL VS	// // ()
283	ABLAPL/0013126/2023	STATE OF ODISHA SITARAM JENA VS	BISWA RANJAN NAYAK VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	ABLAPL/0013127/2023	PADMABATI PRADHAN VS STATE OF ODISHA	KUMAR KASHYAP VS	//0 J.M.F.C. BALASORE(RURAL)(Baleshwar) 2(B)CC/0000001/2021
285	ABLAPL/0013128/2023	KALIA @ KALAKAR PRADHAN VS STATE OF ODISHA	RAMESH CHANDRA BARIK VS	CHOUWAR /554 /2023 () //
286	ABLAPL/0013129/2023	SUREN GARADIA @ SUNIL VS STATE OF ODISHA	S.S.RAY (2) VS	MUNIGUDA /83 /2021 () //
287	ABLAPL/0013130/2023	KHADIKA @ KHULANA MALIK VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	AUL /819 /2023 () //
288	ABLAPL/0013131/2023	BAJA DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	//0 J.M.F.C. BALASORE(RURAL)(Baleshwar) 2(A)CC/0000231/2023
289	ABLAPL/0013132/2023	NANUA @ ALOK KUMAR BARAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHANGA /359 /2023 () //
290	ABLAPL/0013133/2023	UTKAL BEHERA @ SUKUTA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	//0 S.D.J.M.,BHADRAK(Bhadrak) 2(A)CC/0000599/2023
291	ABLAPL/0013134/2023	GAYATRI PATTANAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	DHANUPALI /367 /2023 () //
292	ABLAPL/0013135/2023	GITA BHOI @ SUSHEI VS STATE OF ODISHA	MRUTYUNJAYA MOHANTY VS	NIALI /376 /2023 () //
293	ABLAPL/0013136/2023	MANORANJAN DAS VS STATE OF ODISHA	SRIKANTA PANDA VS	NAYAPALLI P.S. /103 /2023 () //
294	ABLAPL/0013137/2023	ALLI AHEMAD VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	//0 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) ICC/0000072/2023
295	ABLAPL/0013138/2023	KRUSHNAPAD MANDAL	DEEPAK KU SAHOO	RAJNAGAR /525 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :09/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
296	ABLAPL/0013139/2023	STATE OF ODISHA SIDHE @ SIDDHESWAR DANG	ABHILASH MISHRA	// DUNGURIPALI /70 /2023
		VS	VS	()
297	ABLAPL/0013140/2023	STATE OF ODISHA LAXMIDHAR PARIDA	PRADIPTA BEURA	// / /0
		VS	VS	()
298	ABLAPL/0013141/2023	STATE OF ODISHA SUNIL KUMAR ROUT	SUBRAT KUMAR DAS	J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000016/2023
		VS	VS	()
299	ABLAPL/0013142/2023	STATE OF ODISHA BHAGI @ NIRMAL NAIK	PRADIPTA BEURA	// / /0
		VS	VS	()
300	ABLAPL/0013143/2023	STATE OF ODISHA TAPAN KUMAR UDAYSINGH @ UDAYASINGH	KAUSTUVA MOHANTY	J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000060/2022
		VS	VS	()
301	ABLAPL/0013144/2023	STATE OF ODISHA DUKHABANDHU PRADHAN	ANANTA KUMAR MOHAPATRA	PALLAHARA /312 /2023 CHHENDIPADA /303 /2023
		VS	VS	()
302	ABLAPL/0013145/2023	STATE OF ODISHA MANOJ KUMAR SAHANI	KSHIROD KUMAR PAHIL	// MANGALPUR /183 /2023
		VS	VS	()
303	ABLAPL/0013146/2023	STATE OF ODISHA ULLASH CHANDRA BARIK	SUSANTA KUMAR BARAL	// MANGALA BAG /229 /2023
		VS	VS	()
304	ABLAPL/0013147/2023	STATE OF ODISHA KSHYANAPRAVA BASTIA	MOHENDRA DALAI	// MAHILA P.S.(BBSR) /173 /2023
		VS	VS	()
305	ABLAPL/0013148/2023	STATE OF ODISHA LIPU @ PRADEEP KUMAR NAIK	CHIRANJIB ROUT	// PALLAHARA /268 /2022
		VS	VS	()
306	ABLAPL/0013149/2023	STATE OF ODISHA BIBHUTI NAIK @ BIBHUTI BHUSAN NAIK	CHIRANJIB ROUT	// KANIHA /232 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0013150/2023	STATE OF ODISHA NANDAN SAHU VS	SURYAKANTA DWIBEDI VS	// PHIRINGIA /164 /2023 ()
308	ABLAPL/0013151/2023	STATE OF ODISHA PHALGUNI GHOSH VS	ARUN KUMAR BEHERA VS	// BALASORE TOWN /199 /2023 ()
309	ABLAPL/0013152/2023	STATE OF ODISHA RABINDRA BEHERA VS	SULOCHANA PATRO VS	// / /0 ()
310	ABLAPL/0013153/2023	STATE OF ODISHA LAL KHAN VS	LAXMINARAYAN PATEL VS	// JATNI P.S. /260 /2023 ()
311	ABLAPL/0013154/2023	STATE OF ODISHA DEBESH BARIK VS	ARUN KUMAR BEHERA VS	// BALASORE TOWN /199 /2023 ()
312	ABLAPL/0013155/2023	STATE OF ODISHA RAJKISHOR DUTTA VS	RAMESH CHANDRA MAHARANA VS	// MADHUPATNA /324 /2022 ()
313	ABLAPL/0013156/2023	STATE OF ODISHA BISWAJIT BEHERA VS	RAMESH CHANDRA MAHARANA VS	// MADHUPATNA /324 /2022 ()
314	ABLAPL/0013157/2023	STATE OF ODISHA RAHASA PALEI VS	MANAS KUMAR CHAND VS	// NIRAKARPUR /281 /2023 ()
315	ABLAPL/0013158/2023	STATE OF ODISHA KARTIKA CHHOTARAY VS	MANAS KUMAR CHAND VS	// NIRAKARPUR /281 /2023 ()
316	ABLAPL/0013159/2023	STATE OF ODISHA GULISTAN KHAN VS	BHARAT JALLI VS	// TELKOI /226 /2023 ()
317	ABLAPL/0013160/2023	STATE OF ODISHA SHAFIA SALIM VS STATE OF ODISHA	SOU MENDRA PATTANA I K VS	// BADAMBADI /306 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :09/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0013161/2023	SK. SHAMIM ULLAH VS STATE OF ODISHA	SOUMENDRA PATTANAIK VS	BADAMBADI /306 /2023 () //
319	ABLAPL/0013162/2023	PRAHALLAD DAS @ CHITTA DAS @ CHITTA GIRI VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	JODA /264 /2023 () //
320	ABLAPL/0013163/2023	SEIKH ASIDUR KADIR @ SK. ASHIDUL KADRY VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	GHASIPURA /240 /2023 () //
321	ABLAPL/0013164/2023	GANESH MAHAKUD VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	BAMBARI /190 /2023 () //
322	ABLAPL/0013165/2023	BIKASH RANJAN SAMAL VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	KALIAPANI /84 /2023 () //
323	ABLAPL/0013166/2023	BAPI @ MANOJ KUMAR PANDA VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	PURI GRPS /77 /2023 () //
324	ABLAPL/0013167/2023	MOOTHA CHANDRASEKHAR VS STATE OF ODISHA	DEBARAJ MOHANTY VS	/ /0 () //
325	ABLAPL/0013168/2023	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	JATNI P.S. /376 /2023 () //
326	ABLAPL/0013169/2023	NARESH PARIJA VS STATE OF ODISHA	SATYABRATA DASH VS	KUJANGA /482 /2023 () //
327	ABLAPL/0013170/2023	JHARANA JAGDEV @ JHARANA JAGADEV VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JANKIA P.S. /411 /2023 () //
328	ABLAPL/0013171/2023	SANJIT KUMAR SAHASIA @ SANJEEB TANTY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /62 /2022 () //
329	ABLAPL/0013172/2023	MANTU @ ASHOK KUMAR SWAIN	SUSANTA KUMAR NAYAK	TIGIRIA /199 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0013173/2023	PIJUS BEPARI	RAJIB LOCHAN PATNAIK	MOTU /74 /2019
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0013174/2023	PRAMOD KUMAR NAYAK @ PRATAP	PANKAJ KUMAR SAHOO	JAJPUR TOWN /408 /2023
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0013175/2023	MALATI BARAD	JAYADEBA BEHERA	RANPUR /257 /2023
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0013176/2023	SHASHANKA SEKHAR SAHOO	PRAVASH CHANDRA JENA	JALESWAR /462 /2023
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0013177/2023	TAPAN BEHERA @ TAPAN KUMAR BEHERA	BIJAY KUMAR BEHERA	BIDANASI /276 /2023
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0013178/2023	MANORANJAN DAS @ JANGALI	KULDEEP MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0013179/2023	RAJESH KUMAR PARIJA @ RAJESH PARIJA	SATYABRATA DASH	KUJANGA /482 /2023
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0013180/2023	TRILOCHAN NAYAK	S.K.MISHRA	DARINGBADI /73 /2011
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0013181/2023	ABHISEKH PRADHAN @ AVISEKH PRADHAN	AMLAN SHAKTI PAUL	KHARABEL NAGAR P.S. /481 /2023
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0013182/2023	SANTOSH KUMAR SAHOO	PANKAJ KUMAR SAHOO	JAJPUR TOWN /408 /2023
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0013183/2023	SURESH KUMAR DAS	ACHYUTANANDA PATTAIAIK	DHUSURI /370 /2023
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0013184/2023	STATE OF ODISHA NANDA BHOI @ SANGRAM BHOI VS	BASANTA KUMAR NAYAK VS	// PURI SADAR /253 /2023 ()
342	ABLAPL/0013185/2023	STATE OF ODISHA AJAY KUMAR GUPTA VS	KOUSIK ANANDA GURU VS	// GRAM GANJAM /303 /2023 ()
343	ABLAPL/0013186/2023	STATE OF ODISHA HEMANTA BARIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// KAMARDA /129 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :09/11/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	92/2023 TRPCRL/106/2023	DIBAKAR SETHY-MP	BISWARANJAN MAHARATHA
2	261/2023 SA/243/2001	SARASWATI MOHANTA-MP	M/S. B.H.MOHANTY
3	331/2023 CRLMP/2210/2023	DIPAK KUMAR ROUT-MP	DUSHMANTA SAHOO
4	332/2023 CRLMP/2210/2023	DIPAK KUMAR ROUT-MP	DUSHMANTA SAHOO
5	333/2023 CRLMP/2212/2023	SIDHARTH PRASAD PARIDA-MP	AMIT PRASAD BOSE
6	334/2023 CRLMP/2222/2023	MOHAN VASANT BHAGAT-MP	AMULYA RATNA PANDA
7	354/2023 CMAPL/769/2023	PRADEEP KUMAR KANHAR-MP	ANIMA KUMARI DEI
8	394/2023 TRP(C)/382/2023	N. SUNITA-MP	SANGRAM MISHRA
9	395/2023 TRP(C)/383/2023	SUSMITA SAHOO-MP	TUSHAR KANTI SATAPATHY
10	402/2023 MATA/391/2023	SOMANATH PRADHAN-MP	MITALEE JESTHI
11	403/2023 MATA/392/2023	NAMITA RANI PANDA-MP	BISWAMBAR MOHANTY
12	455/2023 RVWPET/368/2023	MANORANJAN SAHU-MP	ADV.
13	456/2023 RVWPET/435/2023	ODISHA PUBLIC SERVICE COMMN., CUTTACK-MP	BIBHU PRASAD TRIPATHY
14	457/2023 RVWPET/435/2023	ODISHA PUBLIC SERVICE COMMN., CUTTACK-MP	BIBHU PRASAD TRIPATHY
15	463/2023 CONTC/6730/2023	SIMADRI DAS-MP	DIPTI RANJAN BHOKTA
16	473/2023 RPFAM/363/2023	SURESH KUMAR SAHOO-MP	SWARUP KUMAR PATNAIK
17	474/2023 RPFAM/385/2023	DHANU KHOSALA-MP	TUKUNA KUMAR MISHRA
18	823/2023 CRLREV/526/2023	KHAGESWAR NIAL-MP	SATYA NARAYAN MISHRA (4)
19	824/2023 CRLREV/185/2023	TULU@DILLIP KUMAR BALA-MP	TAPASWINI SINHA
20	825/2023 CRLREV/526/2023	KHAGESWAR NIAL-MP	SATYA NARAYAN MISHRA (4)
21	907/2023 FAO/501/2023	MANAGER, TP CELL, M/S. NATIONAL INSURANCE CO. LTD@DILLIP KUMAR BALA-MP	TAPASWINI SINHA
22	908/2023 FAO/448/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD-MP	SOMNATH ROY
23	909/2023 FAO/368/2023	GANGADHARA BADHEI-MP	DURGESH NARAYAN RATH
24	910/2023 FAO/369/2023	BHAGIRATHI PRADHAN-MP	DURGESH NARAYAN RATH
25	1352/2023 CMP/1409/2023	GYANANJALI MISHRA-MP	SUSANTA KUMAR BARAL
26	1353/2023	GOPAL KHANDELWALLA-MP	DEBASIS TRIPATHY

27	CMP/1410/2023 1354/2023	MAMATA NAYAK-MP	ABHILASH MISHRA
28	CMP/1412/2023 1355/2023	SAROJ KUMAR SAHOO-MP	
29	CMP/1228/2023 1356/2023	SAMDANI KHAN-MP	BIJAY JENA
30	CMP/1413/2023 1497/2023	KARTIKA @ KARTIKESWAR DIGAL-MP	AMULYA RATNA PANDA
31	BLAPL/4520/2023 1498/2023	BABLU @ AKBAR ALI-MP	JAGABANDHU SAHU
32	BLAPL/6456/2022 1499/2023	DUKHISHYAM DIGAL @ SUKHISHYAMA DIGAL-MP	SURYAKANTA DWIBEDI
33	BLAPL/12859/2023 1943/2023	D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	NAYAN BEHARI DAS
34	MACA/961/2023 1944/2023	RAJANI SAHOO-MP	BISWAJIT MOHANTY
35	MACA/1091/2023 1945/2023	RAJANI SAHOO-MP	BISWAJIT MOHANTY
36	MACA/1091/2023 1946/2023	MAGMA HDI GENERAL INSURANCE CO. LTD., BBSR-MP	ADAM ALI KHAN
37	MACA/618/2023 1947/2023	DIBYAJYOTI MOHAPATRA-MP	B.N.SAMANTRAY
38	MACA/1093/2023 1948/2023	DIBYAJYOTI MOHAPATRA-MP	B.N.SAMANTRAY
39	MACA/1093/2023 2350/2023	SITARAM JENA-MP	BISWA RANJAN NAYAK
40	ABLAPL/13126/2023 2351/2023	PADMABATI PRADHAN-MP	KUMAR KASHYAP
41	ABLAPL/13127/2023 2352/2023	KISHORE KUMAR JENA-MP	
42	ABLAPL/12290/2023 2353/2023	BASANTI NATH-MP	RUDRA MADHAB BISWAL
43	ABLAPL/11094/2023 2354/2023	PRAMIKA SASMAL-MP	
44	ABLAPL/11902/2023 2355/2023	ASHISH KUMAR SAHOO-MP	
45	ABLAPL/12005/2023 2356/2023	SATIRAM @ MOTIRAM TIKIRA-MP	
46	ABLAPL/11368/2023 2357/2023	BISWAJIT SWAIN-MP	
47	ABLAPL/10172/2023 2358/2023	KUNA MOHAPATRA @ BICHITRANANDA MOHAPATRA-MP	
48	ABLAPL/11977/2023 2359/2023	SUBINDU BISWAL-MP	AMIT KUMAR SAA
49	ABLAPL/16243/2021 2360/2023	NIRANJAN KHATEI-MP	
50	ABLAPL/16139/2022 2361/2023	MANAS CHANDRA PRUSTY-MP	
51	ABLAPL/10837/2023 2362/2023	AKHAYA KUMAR SETHI-MP	
52	ABLAPL/10846/2023 2718/2023	RABINDRA SAHU-MP	M/S.RAJESH KUMAR MAHAPATRA
53	CRLA/189/2017 2719/2023	SANTOSH KUMAR LENKA-MP	MANAS RANJAN MOHAPATRA, M/S ABHISHEK DASH
54	CRLA/301/2023 2720/2023	BASANT KUMAR PANI@BASANTA PANI-MP	AMULYA RATNA PANDA
55	CRLA/2/2022 2721/2023	SANGRAM KESHARI PATRA-MP	BIKRAM CHANDRA GHADEI
56	CRLA/1147/2023 2722/2023	NIRANJAN KARUA-MP	PARTHA SARATHI DAS
57	CRLA/1227/2023 2723/2023	NIRANJAN KARUA-MP	PARTHA SARATHI DAS
	CRLA/1227/2023		

58	2724/2023 CRLA/1227/2023	NIRANJAN KARUA-MP	PARTHA SARATHI DAS
59	2725/2023 CRLA/1114/2022	LIMEI SURATH-MP	SATYA SHIVA DASH
60	3380/2023 CRLMC/4991/2023	NIKET KUMAR SINGH-MP	BHASKAR CHANDRA PANDA
61	3381/2023 CRLMC/4992/2023	SANATAN DIGAL-MP	BHABANI SHANKAR DAS
62	3382/2023 CRLMC/3925/2023	NRUSINGHA BHOI-MP	
63	3383/2023 CRLMC/3926/2023	MAHATA SWAIN @ KHIROD KUMAR SWAIN-MP	
64	3384/2023 CRLMC/4994/2023	SURATH CHANDRA MALLICK-MP	SAMEER KUMAR DAS
65	3385/2023 CRLMC/4572/2023	SURESH JUED-MP	
66	3386/2023 CRLMC/4996/2023	M. RAJESH PATRA-MP	SANJIB KUMAR BHANJADEO
67	3387/2023 CRLMC/4997/2023	BASANTA TAJAN-MP	SOUMYA RANJAN DAS
68	3388/2023 CRLMC/4999/2023	KISHORE CHANDRA SAHU-MP	SUSANTA KUMAR DASH
69	8099/2023 WA/2770/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
70	8100/2023 WA/2770/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
71	8101/2023 WA/2770/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
72	8102/2023 WA/2771/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
73	8103/2023 WA/2771/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
74	8104/2023 WA/2771/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
75	8105/2023 WA/2772/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
76	8106/2023 WA/2772/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
77	8107/2023 WA/2772/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
78	8108/2023 WA/2773/2023	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
79	8109/2023 WA/2773/2023	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
80	8110/2023 WA/2773/2023	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
81	8111/2023 WA/2774/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
82	8112/2023 WA/2774/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
83	8113/2023 WA/2774/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
84	8114/2023 WA/2775/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
85	8115/2023 WA/2775/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
86	8116/2023 WA/2775/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
87	17798/2023 WP(C)/36257/2023	DR. KRISHNA MOHANTY-MP	SAMEER KUMAR DAS
88	17799/2023 WP(C)/30768/2023	PRADEEP KUMAR MALIK-MP	
89	17800/2023	KAUSHALYA SHARMA-MP	BHAKTISUDHA SAHOO

90	WP(C)/35503/2023 17801/2023	THE MANAGEMENT M/S. REETA JEWELERS, BBSR-MP	SATYABRATA MOHANTY
91	WP(C)/36845/2023 17802/2023	UTPAL KUMAR ACHARYA-MP	
92	WP(C)/14087/2023 17803/2023	SANJAY KUMAR SAHU-MP	PRASANTA KUMAR NANDA
93	WP(C)/36846/2023 17804/2023	SUSHANTA KUMAR SAHOO-MP	PRASANTA KUMAR NANDA
94	WP(C)/36847/2023 17805/2023	SOUBHAGYA BEHERA-MP	PRASANTA KUMAR NANDA
95	WP(C)/36848/2023 17806/2023	G. BIDESI RAO-MP	PRASANTA KUMAR NANDA
96	WP(C)/36849/2023 17807/2023	DEBENDRA MAHARANA-MP	PRASANTA KUMAR NANDA
97	WP(C)/36851/2023 17808/2023	SUSANTA KUMAR MALLICK-MP	PRASANTA KUMAR NANDA
98	WP(C)/36854/2023 17809/2023	DHARANIDHAR TRIPATHY-MP	SANTOSH KUMAR DWIVEDY
99	WP(C)/36856/2023 17810/2023	KABITA SWAIN-MP	HRUDANANDA MOHAPATRA
100	WP(C)/36857/2023 17811/2023	KUNI SWAIN-MP	PRASANTA KUMAR NANDA
101	WP(C)/36858/2023 17812/2023	BRAJA KISHORE MOHANTY-MP	LALIT NARAYAN PATTANAIAK
102	WP(C)/36859/2023 17813/2023	SHAIKH ABDUL SIDDIQUE-MP	JAGABANDHU SAHU
103	WP(C)/36861/2023 17814/2023	JAYANTI SA-MP	BISWAJIT NAYAK
104	WP(C)/36862/2023 17815/2023	M/S. G.R.CONSTRUCTION, KALAHANDI-MP	PRABODHA CHANDRA NAYAK
105	WP(C)/36867/2023 17816/2023	M/S.JAGANAATH RICE MILL-MP	T.N.MURTY
106	WP(C)/36865/2023 17817/2023	BISWAJEET DEY-MP	SUKANTA KUMAR NAYAK
107	WP(C)/36874/2023 17818/2023	M/S KANAKESWARI RICE MILL-MP	T.N.MURTY
108	WP(C)/36866/2023 17819/2023	SOUMENDRA KUMAR DAS-MP	SAIBRATA RATH
109	WP(C)/36878/2023 17820/2023	MANOJ DASH-MP	DAYANANDA MOHAPATRA
110	WP(C)/36876/2023 17821/2023	CHANDRA SEKHAR PARIDA-MP	SAIBRATA RATH
111	WP(C)/36877/2023 17822/2023	M/S. BHUBANESWARI MODERN RICE MILL, BHEJAHANDI-MP	NARAYAN MURTY
112	WP(C)/36869/2023 17823/2023	CHITARANJAN PATTNAIK-MP	SAIBRATA RATH
113	WP(C)/36881/2023 17824/2023	SASMITA PRADHAN-MP	SAIBRATA RATH
114	WP(C)/36880/2023 17825/2023	SUBALA CHANDRA MUDULI-MP	SAIBRATA RATH
115	WP(C)/36882/2023 17826/2023	MANAS KUMAR PATRA-MP	GYANENDRA CHANDRA SWAIN
116	WP(C)/34874/2023 17827/2023	LAXMAN BEHERA-MP	SAIBRATA RATH
117	WP(C)/36885/2023 17828/2023	PRATAP KUMAR NAYAK-MP	CHANDRAKANTA NAYAK
118	WP(C)/51/2023 17829/2023	NIRUPAMA NAIK-MP	AMITABH PRADHAN
119	WP(C)/36839/2023 17830/2023	BHAGIRATHA DAS-MP	SAIBRATA RATH
120	WP(C)/36887/2023 17831/2023	G4S SECURITY SERVICES EMPLOYEES UNION, BBSR-MP	PRATIK DASH
	WP(C)/28508/2022		

121	17832/2023 WP(C)/27331/2023	MAHENDRANATH SOREN-MP	
122	17833/2023 WP(C)/27335/2023	JALADEV NAIK-MP	
123	17834/2023 WP(C)/27337/2023	RABIKANTA NAIK-MP	
124	17835/2023 WP(C)/32412/2023	MANORANJAN PATRA-MP	RAMDAS ACHARY
125	17836/2023 WP(C)/5266/2023	BASTI AREA DEVELOPMENT COUNCIL, BALASORE-MP	
126	17837/2023 WP(C)/34569/2023	SUSAMA JENA-MP	
127	17838/2023 WP(C)/21557/2015	AJAY PANI-MP	
128	17839/2023 WP(C)/36901/2023	SAMAR KETAN PRASAD-MP	PARAMANANDA JYOTISH
129	17840/2023 WP(C)/36906/2023	AJAY AGRAWAL-MP	DEVASHIS PANDA
130	17841/2023 WP(C)/36914/2023	DEBASIS SENDA-MP	JAGAJIBAN PRADHAN
131	17842/2023 WP(C)/36916/2023	MAMATA ACHARYA-MP	JAGAJIBAN PRADHAN
132	17843/2023 WP(C)/36783/2023	SHREE SHREE RATNABATA MAHAPURUSA BIJE, JAGATSINGHPUR-MP	SENKAR DAS
133	17844/2023 WP(C)/15435/2022	MATHURA MOHAN PRADHAN-MP	KUNAL KUMAR SWAIN
134	17845/2023 WP(C)/36925/2023	SURESH-MP	GYANENDRA CHANDRA SWAIN
135	17846/2023 WP(C)/31691/2023	APSARI NAYAK-MP	BIPIN KUMAR NAYAK
136	17847/2023 WP(C)/31852/2023	PRAVAT KUMAR PRADHAN-MP	BIPIN KUMAR NAYAK
137	17848/2023 WP(C)/6866/2022	DEBASISH BEHERA-MP	ANJAN KUMAR BISWAL
138	17849/2023 WP(C)/33792/2022	BARADA PRASAD NAYAK-MP	BISWA BIHARI MOHANTY
139	17850/2023 WP(C)/36943/2023	PRAVANJAN SWAIN-MP	KARUNAKAR JENA
140	17851/2023 WP(C)/12911/2021	BIKRAM KESHARI PATEL-MP	UMA CHARAN MISHRA
141	17852/2023 WP(C)/34728/2023	HARAPRIYA BHATTAMISHRA @ MISHRA @ PANDA-MP	
142	17854/2023 WP(C)/35991/2023	M/S. CHOUDHURY MEDICAL STORE, BBSR-MP	PAMI RATH
143	17855/2023 WP(C)/36657/2023	SNIGDHASHREE BHUYAN-MP	SUKANTA KUMAR NAYAK
144	17856/2023 WP(C)/36953/2023	JYOSA RANI PANDA-MP	BIPIN KUMAR NAYAK
145	17857/2023 WP(C)/36646/2023	HATTANATH SAHOO-MP	DR. JITENDRA KUMAR LENKA
146	17858/2023 WP(C)/21462/2022	NABIN SAHU-MP	JAGABANDHU SAHU
147	17859/2023 WP(C)/21459/2022	NABIN SAHU-MP	JAGABANDHU SAHU
148	17860/2023 WP(C)/36954/2023	SUCHISMITA BHUYAN-MP	MANAS KUMAR CHAND
149	17861/2023 WP(C)/36955/2023	KISHORE PAHADASINGH-MP	RAMESH KUMAR SAHU
150	17862/2023 WP(C)/36963/2023	A. SRINIBAS RAO-MP	NIRANJAN LENKA
151	17863/2023 WP(C)/36964/2023	GANESH PRASAD MISHRA-MP	PRASANTA KUMAR JENA
152	17864/2023	MADIRI SAILEJA-MP	RAJIB KUMAR SARANGI

153	WP(C)/36965/2023 17865/2023	NIRANJAN SAHOO-MP	SAIBRATA RATH
154	WP(C)/36970/2023 17866/2023	PARSURAM SETHI-MP	Jyoti Ranjan Deo
155	WP(C)/36972/2023 17867/2023	PATITAPABAN PAL-MP	
156	WP(C)/21516/2020 17868/2023	DASARATHA BEHERA-MP	
157	WP(C)/29156/2020 17869/2023	NAMITA DAS-MP	SAIBRATA RATH
158	WP(C)/36973/2023 17870/2023	RANJAN KUMAR PRADHAN-MP	
159	WP(C)/29160/2020 17871/2023	PRANAB KISHORE DASH-MP	
160	WP(C)/21519/2020 17872/2023	SARADA PRASAD DASH-MP	SAUBHAGYA KUMAR SAMAL
161	WP(C)/36974/2023 17873/2023	RAJAT KUMAR SAHU-MP	
162	WP(C)/29128/2020 17874/2023	RAHULA KUMAR PRADHAN-MP	
163	WP(C)/21511/2020 17875/2023	NARENDRA KUMAR PARIDA-MP	SAIBRATA RATH
164	WP(C)/36975/2023 17876/2023	SURYA KANT SAHU-MP	MOHENDRA KUMAR MOHAPATRO
165	WP(C)/36976/2023 17877/2023	SANTOSH KUMAR PRADHAN-MP	SAIBRATA RATH
166	WP(C)/36978/2023 17878/2023	PREMANANDA SAHOO-MP	SAIBRATA RATH
167	WP(C)/36980/2023 17879/2023	DURGAMADHABA SAHOO-MP	SAIBRATA RATH
168	WP(C)/36984/2023 17880/2023	URMILA PRADHAN-MP	SAIBRATA RATH
169	WP(C)/36988/2023 17881/2023	INDUREKHA PATI-MP	SAIBRATA RATH
170	WP(C)/36991/2023 17882/2023	UPENDRA KUMAR SHAW-MP	SANJIB KUMAR BHANJADEO
	WP(C)/36992/2023		